

On behalf of Shri Ghulam Nabi Azad, I beg to lay on the Table :

- (1) A copy of the Monopolies and Restrictive Trade Practices Commission (Recruitment of Members of Staff) Second Amendment Rules, 1983, (Hindi and English versions) published in Notification No. G.S.R. 927 in Gazette of India dated the 19th December, 1983 under sub-section (3) of section 67 of the Monopolies and Restrictive Trade Practices Act, 1969. [Placed in Library. See No. LT-7460/83]
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 620A of the Companies Act, 1956 :—
  - (i) G.S.R. 843 published in Gazette of India dated the 19th November, 1983 declaring Messrs Sri Raja Raja Cholan Mutual Benefit Fund Limited to be a 'Nidhi' under section 620A(1) of the Companies Act, 1956.
  - (ii) G.S.R. 844 published in Gazette of India dated the 19th November, 1983 declaring Messrs Paighat Permanent Fund Limited to be a 'Nidhi' under section 620A (1) of the Companies Act, 1956. [Placed in Library. See No. LT-7461/83]

**Review on and Report of Indian Telephone Industries Ltd., Bangalore for 1892-83 and of Hindustan Teleprinters Ltd., Madras for 1982-83**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : I beg to lay on the Table a copy each of the follow-

ing papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (a) (i) Review by the Government on the working of the Indian Telephone Industries Limited, Bangalore, for the year 1982-83.
- (ii) Annual Report of the Indian Telephone Industries Limited, Bangalore, for the year 1982-83 along with Auditor Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7462/83]
- (b) (i) Review by the Government on the working of the Hindustan Teleprinters Limited, Madras, for the year 1982-83.
- (ii) Annual Report of the Hindustan Teleprinters Limited, Madras, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7463/83]

**Notifications under Regional Rural Banks Act, and Notification re Market Loans**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 29 of the Regional Rural Banks Act, 1976 :—
  - (i) The Gurdaspur Amritsar Kshetriya Gramin Vikas